

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 29 of 2009

Dated : 1st November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Western Electricity Supply Co.
of Orissa Ltd.**

...Appellant (s)

Versus

**Orissa Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Elanghan P.S.
Mr. Rutwik Panda

ORDER

Post the matter for further hearing on **25.11.2013.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson